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## JUDICIARY EXAMS QUESTION PAPER

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**THE PUNJAB SMALL TOWNS (TAX-VALIDATING)  
ACT, 1934**

PUNJAB ACT III OF 1934

*[Received the assent of His Excellency the Governor on the 8th March, 1934, and that of His Excellency the Viceroy and Governor-General on 29th March, 1934, and was first published in the Punjab Gazette of the 6th April, 1934.]*

1	2	3	4
Year	No	Short title	Whether repealed or otherwise affected by legislation
1934	III	The Punjab Small Towns (Tax-Validating) Act, 1934	

**An Act to validate the imposition of certain taxes by  
Town Committees in the Punjab.**

WHEREAS, it is necessary to remove doubt as to the legality of certain taxes imposed by certain Town Committees in Punjab and whereas the previous sanction of the Governor-General has been obtained under sub-section (3) of section 80-A of the Government of India Act ; It is hereby enacted as follows :-

Preamble.

1. This Act may be called the Punjab Small Towns (Tax-Validating) Act, 1934.

Short title.

2. Notwithstanding anything contained in any law, the taxes imposed by the town committees, specified in the first column of the schedule, the imposition of which was notified in the notifications specified in each case in the second column of the schedule and the taxes, if any, the imposition of which was notified in notifications cancelled by notifications so specified, shall be deemed to have been lawfully imposed with effect from the dates notified in each case as the

Validation of  
taxes imposed  
by certain town  
committee.

1. For Statement of Objects and Reasons, see the Punjab Gazette, 1934, Part I, page 77, and for proceedings in Council, see the Punjab Legislative Council Debates, Vol. XXIV, pages 208-209.

date from which such taxes were imposed or were to come into force and to have remained legally in force until the commencement of this Act or until the dates with effect from which the notification in which their imposition was notified were cancelled, as the case may be.

## SCHEDULE

Name of Local body	Notification
	Town Committees
Kangra	No. 26431, dated 26th November, 1924
Alawalpur	No. 26429, dated 26th November, 1924